

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2018

Subject : Review of order dated 22.2.2018 in Petition No. 13/TT/2017 under section 94(1)(f) of the Electricity Act, 2003.

Date of Hearing : 12.2.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Powergrid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited

Parties present : Ms. Suparna Srivastava, Advocate, PGCIL
Shri R.B. Sharma, Advocate, BRPL
Shri Mohit Mugal, Advocate, BRPL
Shri M.G. Ramachandran, Advocate, RUVNL
Ms. Poorva Saigal, Advocate, RUVNL
Ms. Anushree Bardhan, Advocate, RUVNL
Shri Rahul Kinra, Advocate, TPDDL
Shri Animesh Bhardawj, Advocate, TPDDL
Shri Ved Prakash Rastogi, PGCIL
Shri S.K. Venketasan, PGCIL
Shri V. Srinivas, PGCIL
Shri S.S. Raju, PGCIL
Shri S.K. Niranjana, PGCIL
Shri Sanjay Srivastava, PGCIL
Shri Alok, RUVNL
Shri Naveen Chandra, BRPL
Ms. Adishree Chakraborty, NPCL
Ms. Shefali Sobti, TPDDL
Shri Rahul Kinra, TPDDL
Shri Manish Garg, UPPCL

Record of Proceeding

Adjournment is sought on behalf of TPDDL as they recently received the copy of rejoinder from PGCIL. Request for adjournment is unopposed by the parties. The Commission allowed the request for adjournment and adjourned the matter.



2. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

**sd/-
(T. Rout)
Chief (Law)**

